

Sale of Defence secrets

1205. SHRIMATI PRAMILA DANDA-VATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken note of an article which appeared in the Bombay Weekly 'On Looker' in May 1-15, 1960 issue alleging sale of defence secrets;

(b) whether Government have taken any steps to investigate into these allegations; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). The article is based on the espionage cases detected by the Delhi Police. Three cases under the Official Secrets Act against seven persons are sub-judice; in one case, the accused person was sentenced to 10 years R.I.

Demand of Indian know-how in Multinationals

1206. SHRIMATI PRAMILA DANDA-VATE: Will the Minister of INDUSTRY be pleased to state:

(a) whether over 90 companies some of them multinationals, have sought Indian know-how for a number of products;

(b) if so, whether Government have permitted these companies; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No specific proposal has come to the notice of Government.

(b) and (c). Do not arise.

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Hot water springs at Rajgir, Patna

1207. SHRI JYOTIRMOY BOSU: Will the PRIME MINISTER be pleased to state:

(a) whether the hot water springs of Rajgir in Patna District, Bihar have been found to be radioactive by the Atomic Energy Commission; and

(b) if so, the facts thereof and action taken thereon?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Production of match boxes in organised and unorganised Sector

1208. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) Total production of match boxes in the organised and unorganised sectors in the country; Years-wise, during the last 3 years;

(b) share of WIMCO in the total production in the organised sector, year-wise, during the same period;

(c) whether WIMCO has been allowed in Andaman and Nicobar islands to freely procure any amount of soft wood from Government at a nominal royalty to feed its splint making factory at Port Blair;

(d) if so, what are the details thereof;

(e) whether the units in the unorganised sector have similar facilities; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARNJIT CHANANA) (a) Total production of match box during the last 3 years is given below:—

	1977-78	1978-79	1979-80
	(Production in thousand and gross boxes)		
(i) Organised sector (power-operated)	27538	29769	27626
(ii) Non-mechanised Sector (other than cottage sector)	61001	56156	57222
(iii) Cottage sector (KVIC and cooperative units)	9721	19581	31809

(b) WIMCO is the only manufacturer of matches in the organised sector.

(c) & (d): For their Port Blair unit, M/s. WIMCO are supplied soft wood by the Government for a capacity of 90,000 million splints at a royalty rate for standing match timber and at FOB rate for felled timber, as revised by Government from time to time.

(e) & (f): There is only other unit in the unorganised sector manufacturing splints in Little Andamans and the timber requirement of this unit is met by the Andaman and Nicobar Forest and Plantation Development Corporation.

P.M.'s statement re functioning of democracy

1209. SHRI JYOTIRMOY BOSU:
PROF. MADHU DANDA-
VATE:

Will the PRIME MINISTER be pleased to state: (a) whether sometime in April, 1980, she told the correspondent of a Tamil Paper that if democracy does not help progress of the country then people will kick out democracy and establish some other system; and

(b) if so, the details thereof?

THE PRIME MINISTER SHRIMATI INDIRA GANDHI): (a) & (b): I remain firmly committed to democracy. I tried to convey to the correspondent that patterns of democracy are different in various countries. In order to survive and flourish, any system must meet the needs and demands of the people, otherwise they will reject it. The emphasis in my remark was on the urgent necessity of implementing programmes for the welfare of the people so that their faith in democracy would be sustained.

Cases under CBI investigations

1210. SHRI JYOTIRMOY BOSU:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) particulars of cases filed on the basis of the reports of various Commission namely, Shah Commission, Gupta Commission, Jaganmohan Reddy Commission and Grover Commission;

(b) the particulars of charges which were under CBI investigation;

(c) the particulars of cases already dismissed or withdrawn; and

(d) in how many cases the CBI or any other Central Investigation agency has stopped further investigations?